

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1690  
ANSWERED ON:23.03.2012  
DUTY ON ATF  
Chacko Shri P.C.

**Will the Minister of FINANCE be pleased to state:**

- (a) the State-wise rate of duties levied on Aviation Turbine Fuel (ATF);
- (b) whether the Union Government has recommended for bringing ATF under the `declared goods` category or lowering rates of duties levied on ATF; and
- (c) if so, the details thereof and the reaction of States thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) This is a State subject. States levy and collect sales tax on ATF. Such information is not maintained centrally, (b)and (c): There is no such proposal at present.